

Central Administrative Tribunal
Principal Bench

(29)

C.P. No. 92/2002

in

O.A. No. 1459/2000

New Delhi, dated this the 22nd November, 2002.

HON'BLE MR. JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE MR. V.K. MAJOTRA, MEMBER(A)

Shri J.P. Verma,
S/O Late P.N. Verma,
working as Addl. Director General,
Central Reserve Police Force,
West Zone,
New Delhi.Applicant.
(By Advocate: Shri Jayant Das, Sr. Adv)

Versus

1. Shri Kamal Pande,
Home Secretary,
Govt. of India,
Ministry of Home Affairs,
North Block,
New Delhi
2. Shri M.B. Kaushal,
Special Secretary to GOI,
Ministry of Home Affairs,
North Block,
New Delhi.Respondents.

(By Advocate: Shri H.K. Gangwani)

ORDER(ORAL)

Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant does not press the present application. He states that he may be permitted to challenge the impugned order by a separate OA in accordance with law.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

3. The rule is discharged.

V.K. Majotra
(V.K. Majotra)
Member (A)

/ug/

V.S. Aggarwal
(V.S. Aggarwal)
Chairman.